

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 34/2019-Customs (N.T./CAA/DRI)

New Delhi, dated the 5th August, 2019

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Principal Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

Sl. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s Cosco India Limited, 2/8, Roop Nagar, Delhi-110007.	F. No. DRI/ASR-856(04) (Int-8/2015) (Inv-2) 2016 dated 18.03.2019 read with corrigendum dated 16.07.2019.	Assistant/Deputy Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi. Assistant/Deputy Commissioner of Customs (Import), Inland Container Depot, Patparganj, Delhi. Assistant/Deputy Commissioner of Customs (Import), New Custom House, New Delhi. Assistant/Deputy Commissioner of Customs (Import), Nhava Sheva-V, Jawaharlal Nehru Custom House, Raigad.	Assistant/Deputy Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi.
2.	M./s Salicylates & Chemicals Pvt. Limited, A-25, Road No. 18, IDA Nacharam, Hyderabad and Sh. M. Mohana Narayanan, Managing Director, M./s Salicylates & Chemicals Pvt. Limited	F. No. DRI/HZU/ 26-A/Enq-35(Int-27)/2017 dated 10.06.2019.	Principal Commissioner of Customs, Hyderabad Customs, Basheerbagh, Hyderabad. The then Commissioner of Customs (Nhava Sheva-IV), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.

3.	M/s Ramsarup Industries Ltd., Hastings Chamber, 2 nd Floor, 7C, Kiran Shankar Roy Road, Kolkata-700001.	F. No. 02/DRI/ HZU-BRU/26/ Enq-02/2017 dated 06.06.2019	Commissioner of Customs, Air Cargo Complex, Kolkata.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.
			Commissioner of Customs (Port), Custom House, Kolkata.	
			Commissioner of Customs (Preventive), Custom House, Kolkata.	
			Commissioner of Customs, GAPL Custom House, Mundra.	
4.	M/s Andhra Cements Ltd., Durga Cement Works, Durgapuram, Srinagar (PO) Dachepalli, Guntur-522414.	F. No. DRI/HZU/ 26A/Enq-64(Int-46)/2018 dated 25.04.2019.	Commissioner of Customs (Chennai-II), Custom House, Chennai.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
			Principal Commissioner of Customs (Chennai-VII), GST Road, Meenambakkam, Chennai.	
			Commissioner of Customs, GST Bhavan, Port Area, Visakhapatnam	
5.	M/s Shree Laxmi Udyog, J-8, MIDC Area, Jalgaon-425003 and Sh. Dinesh Toshniwal, Proprietor, M/s Shree Laxmi Udyog, J-8, MIDC Area, Jalgaon-425003	F. No. DRI/DZU/ 23/Enq-68/2017 dated 23.05.2019 (SCN No. 18/2019)	Additional Commissioner of Customs (Import), Pragpur Mundra Port Hwy, Mundra.	Joint/Additional Commissioner of Customs (Import), Pragpur Mundra Port Hwy, Mundra.
			Additional Commissioner of Customs (Import), At & Post Hazira, Choriyasi, Surat.	
6.	M/s Derewala Industries Ltd., E-72, E-73, EPIP Zone, Sitapura Industrial Area, Sitapur, Jaipur and Sh. Yogendra Garg, Director, M/s Derewala Industries Ltd., E-72, E-73, EPIP Zone, Sitapura Industrial Area, Sitapur, Jaipur	F. No. DRI/DZU/ JRU/Enq-1(Int-3)/2016/Pt. dated 02.07.2019. (SCN No. 11/2019)	Joint/Additional Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.	Joint/Additional Commissioner of Customs (Import), Air Cargo Complex, New Custom House, New Delhi.
			Joint/Additional Commissioner of Customs (Preventive), NCRB, Statue Circle, Jaipur.	
			Assistant/Deputy Commissioner of Customs (Nhava Sheva-V), Jawaharlal Nehru Custom House, Raigad.	
7.	M/s Western Drugs Ltd., Gala No. 321, Tantia-Jogani Ind. Prem Co-Operative Society Ltd., Sitaram Mills Compound, J. R. Boricha Marg, Mumbai-400011	F. No. DRI/KZU/ CF/Enq-66 (Int-9)/ 2018 dated 10.07.2019.	Principal Commissioner/ Commissioner of Customs, Mundra PUB Building Adani Port, Mundra, Kutch.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai.
			Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	

8.	M/s Shiddhivinayak Steel	F. No. S/26-Misc-965/2018-19 dated 31.01.2019	Joint Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai (For Sl. No. 8 to 38).
9.	M/s Varitas Stainless Co. Pvt. Ltd.	F. No. S/26-Misc-962/2018-19 dated 31.01.2019	Joint Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
10	M/s Sulzer India Ltd.	F. No. S/26-Misc-963/2018-19 dated 31.01.2019	Joint Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
11	M/s Marudhar Metals	F. No. S/26-Misc-932/2018-19 dated 31.01.2019	Joint Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
12	M/s Nvapad Steel Centre	F. No. S/26-Misc-922/2018-19 dated 31.01.2019	Joint Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
13	M/s Aesteiron Steels Pvt. Ltd.	F. No. S/26-Misc-918/2018-19 dated 31.01.2019	Joint Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
14	M/s Metal Trading Corporation	F. No. S/26-Misc-933/2018-19 dated 31.01.2019	Joint Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
15	M/s Nocil Steel	F. No. S/26-Misc-969/2018-19 dated 31.01.2019	Joint Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
16	M/s Parag Metals	F. No. S/26-Misc-968/2018-19 dated 31.01.2019	Deputy Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
17	M/s Neptune Steel Impex	F. No. S/26-Misc-929/2018-19 dated 31.01.2019	Deputy Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
18	M/s Bharat Steel Yard Pvt. Ltd.	F. No. S/26-Misc-921/2018-19 dated 31.01.2019	Deputy Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
19	M/s Neel Ratan Steel	F. No. S/26-Misc-930/2018-19 dated 31.01.2019	Deputy Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
20	M/s Solitaire Impex	F. No. S/26-Misc-964/2018-19 dated 31.01.2019	Deputy Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
21	M/s Lift Controls Pvt.	F. No. S/26-Misc-931/2018-19 dated 31.01.2019	Deputy Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
22	M/s Anil Metal Corporation	F. No. S/26-Misc-920/2018-19 dated 31.01.2019	Deputy Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad.	
23	M/s Avon Seals Private Ltd.	F. No. S.Misc 170/1/2018-Gr 4	Additional Commissioner of Customs (Chennai-II), Custom House,	

		dated 03.05.2019	Chennai.	
24	M/s Ganesha Impex	F. No. S.Misc 170/2/2018-Gr 4 dated 20.05.2019	Commissioner of Customs (Chennai-II), Custom House, Chennai.	
25	M/s Madras Steel Agencies	F. No. S.Misc 170/3/2018-Gr 4 dated 08.05.2019	Additional Commissioner of Customs (Chennai-II), Custom House, Chennai.	
26	M/s Mahendra Metals	F. No. S.Misc 170/4/2018-Gr 4 dated 17.05.2019	Additional Commissioner of Customs (Chennai-II), Custom House, Chennai.	
27	M/s Metallica Metals	F. No. S.Misc 170/5/2018-Gr 4 dated 08.05.2019	Additional Commissioner of Customs (Chennai-II), Custom House, Chennai.	
28	M/s Paharpur Cooling Towers Limited	F. No. S.Misc 170/6/2018-Gr 4 dated 04.05.2019	Deputy Commissioner of Customs (Chennai-II), Custom House, Chennai.	
29	M/s Rakesh Metals	F. No. S.Misc 170/7/2018-Gr 4 dated 17.05.2019	Additional Commissioner of Customs (Chennai-II), Custom House, Chennai.	
30	M/s S. C. Shah Enterprises	F. No. S.Misc 170/8/2018-Gr 4 dated 08.05.2019	Additional Commissioner of Customs (Chennai-II), Custom House, Chennai.	
31	M/s Salem Stainless Steel Sup Pvt. L.	F. No. S.Misc 170/9/2018-Gr 4 dated 20.05.2019	Commissioner of Customs (Chennai-II), Custom House, Chennai.	
32	M/s Salem Steel Trading Co.	F. No. S.Misc 170/10/2018-Gr 4 dated 08.05.2019	Additional Commissioner of Customs (Chennai-II), Custom House, Chennai.	
33	M/s Shiva Trading Co.	F. No. S.Misc 170/11/2018-Gr 4 dated 07.05.2019	Additional Commissioner of Customs (Chennai-II), Custom House, Chennai.	
34	M/s Sidharth Steels	F. No. S.Misc 170/12/2018-Gr 4 dated 20.05.2019	Commissioner of Customs (Chennai-II), Custom House, Chennai.	
35	M/s Sri Steel	F. No. S.Misc 170/13/2018-Gr 4 dated 20.05.2019	Commissioner of Customs (Chennai-II), Custom House, Chennai.	
36	M/s Trust Impexs	F. No. S.Misc 170/14/2018-Gr 4 dated 09.05.2019	Additional Commissioner of Customs (Chennai-II), Custom House, Chennai.	
37	M/s Tube Investments of Ind. Ltd.	F. No. S.Misc 170/15/2018-Gr 4 dated 07.05.2019	Deputy Commissioner of Customs (Chennai-II), Custom House, Chennai.	
38	M/s Bhawarlal Agencies	F. No. S.Misc 170/17/2018-Gr 4 dated 07.05.2019.	Deputy Commissioner of Customs (Chennai-II), Custom House, Chennai.	
39	M/s ERA Buildsys Limited, (Formerly M/s ERA Metal Building Systems Limited) (Now M/s Apex Buildsys Limited), B-24, Sector-3, NOIDA, Gautam Budh Nagar.	F. No. DRI/NRU/ CI/26/Int-0/Enq- 35/2015 dated 27.03.2019, read with corrigenda dated 20.06.2019 and 22.07.2019.	Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad. Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi. Principal Commissioner/ Commissioner of Customs (Import-I), New Custom House, Ballard Estate, Mumbai. Assistant/Deputy Commissioner of Customs (Import), Inland Container Depot-Patparganj,	Principal Commissioner/ Commissioner of Customs (Import), Inland Container Depot-Tughlakabad, New Delhi.

			Delhi.	
40	M/s Reliance Metal Industries, 696, Village Tajpur Mafi, Muradabad (Uttar Pradesh)	DRI F. No. DRI/ NRU/CI/26/Int-5/Enq- 37/2016 dated 26.02.2019 read with corrigendum dated 22.07.2019.	Principal Commissioner/ Commissioner of Customs, New Custom House (Import-I), Ballard Estate, Mumbai. Joint/Additional Commissioner of Customs, Inland Container Depot- Dadri, Gautam Budh Nagar	Principal Commissioner/ Commissioner of Customs, New Custom House (Import-I), Ballard Estate, Mumbai.

[F. No. DRI/HQ-CI/50D/CAA-27/2019-CI]

(SUCHETA SREEJESH)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record to

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Additional Director General (Adjudication), Directorate of Revenue Intelligence, Mumbai with a request to tag the cases listed at Sl. No. 8 to 38 with cases already notified *vide* Notification No. 10/2019-Cus(NT/CAA/DRI) dated 12.03.2019 (Sl. No. 2 to 9) and Notification No. 14/2019-Cus(NT/CAA/DRI) dated 27.03.2019 (Sl. No. 3 to 4).
3. Adjudicating authorities as per column (4) of the table.
4. Principal/ Additional Director General, DRI- Delhi, Hyderabad, Lucknow, Ludhiana and Mumbai with the request to inform all the noticees to the show cause notices, pertaining to their zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*
5. Sh. R. Srinivasa Naik, Commissioner of Customs (Import), Chennai-II, Custom House, Chennai with reference to his letter F. No. S. Misc 133/2018-Gr-4 dated 12.07.2019. It is requested to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*
6. Sh. R. K. Mishra, Commissioner of Customs (Nhava Sheva-III), Jawaharlal Nehru Custom House, Raigad with reference to his letter F. No. S/26-Misc-123/2018-19/Gr-IV/JNCH dated 27.06.2019. It is requested to inform all the noticees to the show cause notices, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send *the case files alongwith copy of SCN, RUDs and acknowledgement to the Common Adjudicating Authority appointed.*